(c) whether similar other proposals are also under Government's consideration?

THE MINISTER OF TRIBALAFFAIRS (SHRI P.R. KYNDIAH): (a) and (b) The Government of Madhya Pradesh, following the reconstitution of new districts, have submitted a proposal for reorganization of Integrated Tribal Development Projects, MADA pockets and clusters in State.

After examination of the proposal, the Government of Madhya Pradesh have been requested to furnish the maps indicating Census Code Numbers of the villages proposed to be included under tribal sub-plan.

(c) Yes, Sir.

Grant to Maharashtra

1291. SHRI SANJAY RAUT: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of the amount given as grant by Government to Maharashtra during the last three years for various projects;
- (b) whether the State Government had used this grant to the particular project or delivered this fund to the other projects; and
- (c)whether the State Government has timely submitted expenditure account?

THE MINISTER OF TRIBAL AFFAIRS (SHRI P.R. KYNDIAH): (a) Details of funds released by this Ministry to the Government of Maharashtra for the development of tribals during the last three years (2001-02, 2002-03 and 2003-04), scheme-wise, are enclosed as Statement (See below).

- (b) No case of diversion of funds by the Government of Maharashtra has come to the notice of the Ministry.
- (c) Yes, Sir. The funds under the various schemes of this Ministry are released after the receipt of utilization certificates for the funds released earlier.

Statement

Details of funds released to Government of Maharashtra for the development oftribals during the last three years (2001-02 to 2003-04)

(Rs. in lakhs)

SI	No. Name of the	2001-02	2002-03	2003-04
1	SCA to TSP	3723.83	3723.83	3351.45
2	Grant under Art. 275(1) of the	2672.50	2925.00	2672.00
3	Girls Hostel/Boys Hostel	285.62	_	_
4	Educational Complex	10.77	11.13	3.18
5	Vocational Training Centres	_	4.80	80.51
6	Research & Training	16 . 50	6.00	27.75
7	Grant-in-aid to TDCCs	200.00	_	_
8	Village Grain Bank	83.18		27.73
9	Development of Primitive Tribal Post-Matric Scholarship, Book	66.48	127.00	301.12
1	Post-Matric Scholarship, Book Bank and Upgradation of Merit of ST	368.61	165.02	391.92
1	Assistance to Voluntary Organisations	58.75	70.61	90.01
1	State Tribal Oev. Corporation		100.00	52.00
	TOTAL:	7486.24	7133.39	6997.67

Welfare schemes for tribals in Chhattisgarh

1292. SHRIMATI MOHSINA KIDWAI: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of the Centrally sponsored tribal welfare schemes being run in Chhattisgarh alongwith the details of the funds allocated and utilized during the last three years;
- (b) whether Government have any mechanism to monitor progress of such schemes;
- (c) whether Government are satisfied with the progress of implementation of these schemes; and
 - (d) if so, the details thereof?

THE MINISTER OF TRIBAL AFFAIRS (SHRI P.R. KYNDIAH): (a) Details of the Centrally sponsored tribal welfare schemes being implemented by the Ministry of Tribal Affairs in Chhattisgarh, alongwith the details of funds released and utilized by the State Government during